

I. Report and Accounts (2000-2001) of the Educational Consultants India Limited, New Delhi and related papers

II. Report and Accounts of various educational institutions

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA) : Sir, I lay on the Table:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- (a) Annual Report and Accounts of the Educational Consultants India Limited, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 5271/02]

II. A copy each (in English and Hindi) of the following papers:

- (1) (a) Annual Accounts of the Assam University, Silchar, for the year 1999-2000, and the Audit Report thereon, under sub-section (5) of section 31 of the Assam University Act, 1989.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5278/02]
- (2) (a) Annual Report and Accounts of the Rajasthan Council of Primary Education, Jaipur for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4917/02]
- (3) (a) Annual Report of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1998-99.

- (7) (a) Annual Accounts of the Jamia Millia Islamia, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts, under sub-section (4) of section 28 of Jamia Millia Islamia Act, 1988..
- (b) Statement giving reasons for the delay in laying the papers mentioned above. [Placed in Library. See No. L.T. 5277/02]
- (8) (a) Annual Report of the National Bal Bhavan, New Delhi, for the year 1998-99.
- (b) Annual Accounts of the National Bal Bhavan, New Delhi for the year 1998-99, and the Audit Report thereon.
- (c) Review by Government on the working of the National Bal Bhavan.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 4690/01]
- (9) (a) Annual Report and Accounts of the Gujarat Council of Primary Education, Gandhinagar, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5267/02]
- (10) (a) Annual Report and Accounts of the Indian School of Mines, Dhanbad, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above School.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5266/02]

- (b) Annual Accounts of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
 - (c) Review by Government on the working of the above Sansthan.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above [Placed in Library. See No. L.T. 5399/02]
- (4)
- (a) Thirtieth Annual Report of the Jawaharlal Nehru University, New Delhi, for the year 1999-2000.
 - (b) Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 1999-2000, and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report and Accounts.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) & (b) above. [Placed in Library. See No. L.T. 4800/01]
- (5)
- (a) Annual Accounts of the Nagaland University, Kohima, for the year 1996-97, and the Audit Report thereon, under sub-section (4) of section 31 of the Nagaland University Act, 1981
 - (b) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4124/01]
- (6)
- (a) Annual Accounts of the Nagaland University, Kohima, for the year 1997-98, and the Audit Report thereon, under sub-section (4) of section 31 of the Nagaland University Act, 1981.
 - (b) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4127/01]

- (11) (a) Annual Report and Accounts of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 4691/02]
- (12) (a) Annual Report and Accounts of the Bihar Shiksha Pariyojana Parishad, Patna for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed In Library. See No. L.T. 5400/02]
- (13) (a) Annual Report and Accounts of the District Primary Education Programme-II of the Uttar Pradesh Education for all Project Board, Lucknow, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5262/02]
- (14) (a) Annual Report and Accounts of the District Primary Education Programme-III of the Uttar Pradesh Education for all Project Board, Lucknow, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5263/02]
- (15) (a) Annual Accounts of the Pondicherry University, Pondicherry, for the year 2000-2001, together with the Audit Report on the Accounts, under sub-section (4) of section 30 of the Pondicherry University Act, 1985.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 5273/02]
- (16) (a) Annual Report and Accounts of the Indian Council of Philosophical Research, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 4689/02]
- (17) (a) Annual Report of the National Institute of Industrial Engineering, Mumbai, for the year 2000-2001.
- (b) Annual Accounts of the National Institute of Industrial Engineering, Mumbai, for the year 2000-2001, and the Audit Report thereon. [Placed in Library. For (a) and (b) *see* No. L.T. 4688/02]
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. For (c) and (d) *see* No. L.T. 5274/02]
- (18) (a) Annual Report of the Indian Institute of Technology, Madras (Chennai), for the year 2000-2001.
- (b) Annual Accounts of the Indian Institute of Technology, Madras (Chennai), for the year 2000-2001, and the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961.
- (c) Statement by Government accepting the above Report [Placed in Library. *See* No. L.T. 4803/02]
- (19) (a) Annual Report and Accounts of the Indian Institute of Management, Kozhikode, for the year 1997-98, together with the Auditor's Report on the Accounts.

- (b) **Review by Government** on the working of the above Institute.
 - (c) **Statement giving reasons** for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4681/02]
- (20) (a) **Annual Report and Accounts** of the Indian Institute of Management, Kozhikode, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) **Review by Government** on the working of the above Institute.
 - (c) **Statement giving reasons** for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4682/02]
- (21) (a) **Annual Report and Accounts** of the Indian Institute of Management, Kozhikode, for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) **Review by Government** on the working of the above Institute.
 - (c) **Statement giving reasons** for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4683/02]
- (22) (a) **Annual Report** of the National Council for Teacher Education, New Delhi, for the year 2000-2001, under section 25 of National Council for Teacher Education Act, 1993.
- (b) **Review by Government** on the working of the above Council. [Placed in Library. See No. L.T. 4693/02]
- (23) (a) **Annual Accounts** of the National Council for Teacher Education, New Delhi, for the year 1999-2000 and the Auditor's Report thereon, under sub-section (4) of section 26 of National Council for Teacher Education Act, 1993.

- (b) Statement giving reasons for the delay in laying the papers mentioned above. [Placed in Library. See No. L.T. 4692/02]
- (24) (a) Annual Report of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1999-2000.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5265/02]
- (25) (a) Annual Report of the Central Tibetan Schools Administration, New Delhi, for the year 2000-2001.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5264/02]

I. Notifications of the Ministry of Agriculture

II. Reports and Accounts of various Agro Industries Corporations and related papers

III. Reports and accounts of various Boards and Cooperatives and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE
(SHRI HUKUMDEV NARAYAN YADAV) : Sir, I lay on the Table:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Animal Husbandry and Dairying) under sub-section (3) of Section 66 of the Indian Veterinary Council Act, 1984.

- (1) G.S.R. No. 1(E) dated 1st January, 2002 publishing the Veterinary Council of India (Registration) Amendment Regulations, 2001.
- (2) G.S.R. No. 67(E) dated 29th January, 2002 publishing the Veterinary Council of India (Terms and Conditions of Services of Officers and Other Employees) Regulations, 2001. [Placed in Library. See No. L.T. 5104/02]